








**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	For Orders in IA 12/17	59	Himayat Alikhan & Others Vs Associate Decor Ltd., & 24 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A2B & Partners (9901033718)	R2-R21	
	Keystone Partners (9686635068)	Respondent No 1	
	VKB Associates (9845428653)	R22	
	B. C. Thiruvengadam Marik B.T. Anu Basudhar	Advocate for Petitioner	  
	KRISHESH M. SINGH	Advocate for R23 & 25	

J.T.O

Counsel for petitioner is present. Counsel for R-1 filed a memo informing the Tribunal about the correct address of counsel for R-1. She requested time to file objections on behalf of R-1. She undertakes to file objections in all the I.As. Registry to verify and place all the objections filed by all parties in all I.As on record. Counsel for petitioner in I.A. 12/17 requested the Tribunal to pass orders in I.A. No.12/17 in which both sides submitted their arguments. Therefore, I.A. No.12/17 is listed for orders.

All other I.As will be taken up in the next hearing.

List it on 12.07.2017.



MEMBER (J)



MEMBER (T)